

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: NEW DELHI DISTRICT  
PATIALA HOUSE COURTS, NEW DELHI

**RELIEVING ORDER**

Pursuant to Hon'ble High Court of Delhi, New Delhi letter vide no. 3319-21/DHC/GAZ.IIB/G-8/DUSIB/2022 dated 31.05.2022, Sh. Gopal Krishan, Civil Judge-01, New Delhi District, an Officer of Delhi Judicial Service is hereby relieved in the afternoon of today i.e. 01.06.2022 to join as Competent Authority in Delhi Urban Shelter Improvement Board on deputation basis.

(DHARMESH SHARMA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT

01/06/2022

No. 13627-644. /Reliving Order/Judl./NDD

Dated, New Delhi the 01/6/22

Copy forwarded for information/necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi.
3. The Chief Metropolitan Magistrate, New Delhi District.
4. The ACJ-cum-CCJ-cum-ARC, New Delhi District.
5. The Officer concerned.
6. DDO/AO, Accounts Branch, New Delhi District.
7. Branch In-charge, Administration, Computer, Care-taking, Library, General, Copying Agency, Cash, R & I, Vigilance and Leave Section, New Delhi District.

PRINCIPAL DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT